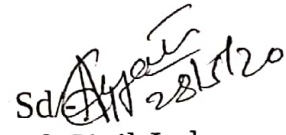


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 11.06.2020

1ST SESSION AT 11 A.M TO 2 P.M	2ND SESSION AT 2.45 P.M TO 5.45 P.M
ARGUMENTS	HEARING
1) O.S. 502/2016	1) O.S. 634/2013
HEARING	2) O.S. 840/2013
2) O.S. 74/2014	3) O.S. 1070/2013
3) O.S. 886/2013	4) O.S. 1674/2013
4) O.S. 460/2012	5) O.S. 1552/2012
5) O.S. 1074/2013	6) O.S. 1030/2012
6) O.S. 834/2017	7) O.S. 1032/2012
7) O.S. 1520/2008	8) O.S. 1386/2018
8) O.S. 1522/2008	9) O.S. 586/2018
9) O.S. 1536/2008	10) O.S. 158/2019
10) O.S. 1542/2008	

Sd/ 
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 11.06.2020

1st Session 11.00 am

Hearing

1. O.S. 1635/2008
2. O.S. 9/2009
3. O.S. 39/2011
4. O.S. 391/2011
5. O.S. 429/2011
6. O.S. 563/2012
7. O.S. 1477/2013
8. O.S. 1661 /2013

Arguments

09. O.S. 41/2012
10. O.S 1237/2012

2nd session 2.45 PM

Hearing

1. O.S. 425/2014
2. O.S. 1513/2014
3. O.S. 515/2015
4. O.S. 1185/2015
5. O.S. 297/2016
6. O.S. 181/2017
7. Mis . 67/2019
8. O.S. 227/2014

Arguments

09. O.S. 616/2012
10. O.S 273/2014



III Additional Civil Judge,
Bengaluru Rural District
Bengaluru